

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

## NOTICE

**Sub.: Regarding Quotation for the Bare Acts and General Books.**

Sir/ Madam,

You are requested to send the quotation for the latest editions of Bare Acts and General Books mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 26-11-2015 (Thursday) till 4:00 p.m.**, which will be opened in the presence of the Publishers/Suppliers on the same day i.e. **26-11-2015 (Thursday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Bare Acts and General Books.

You should quote the rates of the latest edition of the Bare Acts and General Books for which you are required to submit the sample(s). **Without Sample(s) of the Bare Acts and General Books, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

*Neelam*  
18/11/15

(NEELAM PANDEY)

Incharge Library on behalf of  
Chairperson Centralized Library Committee

**Enclosure:- As above.**

### LIST OF BARE ACTS AND GENERAL BOOKS

S. No.	NAME OF THE BARE ACTS AND GENERAL BOOKS	AUTHOR	NO. OF COPIES
1.	Civil Procedure Code	Bare Act	1
2.	Criminal Procedure Code	Bare Act	1
3.	Hindu Marriage Act	Bare Act	1
4.	Muslim Marriage Act	Bare Act	1
5.	Special Marriage Act	Bare Act	1
6.	Indian Penal Code	Bare Act	1
7.	Contract Act	Bare Act	1
8.	Specific Relief Act	Bare Act	1
9.	ADR: Principles and Practice	Henru Brown and Arthur Marriott, QC(Sweet & Maxwell, 3 <sup>rd</sup> Edition, 2011	1
10.	Basic Skills for the New Mediator	Alan H. Goodman (Solomon Press, 2 <sup>nd</sup> Edition, 2004	1
11.	Beyond Reason :Using Emotions as you Negotiate	Roger Fisher and Daniel Shapiro (Penguin Books, 2006)	1
12.	Beyond Winning : Negotiating to Create Value in Deals and Disputes	Robert H. Mnookin (Belknap Press of Harvard University Press, 2004)	1
13.	Challenging Conflict : Mediation Trthrough Understanding	Gary Friedman & Jack Himmeistein (American Bar Association, 2009)	1
14.	Conflict Resolution	Daniel Dana (McGraw Hill, 2000)	1
15.	Getting to Yes : Negotiating Agreement Without Giving In	Roger Fisher and William Ury ( Penguin Books 3 <sup>rd</sup> Edition, 2011)	1
16.	Mediation Practice and Law	Sriram Panchu (Lexis Nexis Butterworths Wadhwa, 2011)	1
17.	Bargaining for Adavantage	G. Richard Shell (Penguin books, 2 <sup>nd</sup> Edition 2006)	1
18.	Practice of Mediation	Doubglass N. Frenkel and James H. Stark (Aspen Publishers 2008)	1
19.	The Mediator's Handbook	Jennifre Beer & Eileen Stief (Friends Conflict Resolution Programs, 1998)	1
20.	Income Tax on Salaries for the financial year 2015-2016	Swamy's	12